

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) Yes, Sir.

(b) The main features of the Scheme are:

- (i) An individual who had been a permanent resident of Delhi/ New Delhi before proceeding abroad or had been resident of Delhi/New Delhi for five years before going abroad and having no residential plot of land and/or house in his name or in the name of his wife and dependants in the Union Territory of Delhi is eligible for allotment of plot
- (ii) The price of plot and cost of construction on the plot shall be payable in foreign exchange.
- (iii) The plots will be allotted on lease hold basis and the construction is to be done during a prescribed period.
- (iv) Allotment of the plots will be made by draw of lots if the number of applicants exceed the number of plots

Import of Foodgrains

840. **SARDAR SWARAN SINGH SOKHI:**

SHRI R. V. SWAMINATHAN:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) whether India will have to import foodgrains from foreign countries during 1975 in spite of food crops prospects;

(b) if so, the names of the countries, and terms and conditions and quantum of different items of foodgrains; and

(c) the foreign exchange involved?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P

SHINDE). (a) to (c). Yes. But import requirements are kept under constant review having regard to the needs of the public distribution system, crop prospects, internal availability of foodgrains, price position and other relevant factors. It is not possible at this step to indicate the total quantity that may have to be imported during 1975. Purchases of wheat and milo are made from exporting countries like the U.S.A., Canada, Argentina, Australia, Sweden and EEC countries etc., on commercial basis. The extent of foreign exchange expenditure on imports during 1975 would depend on the quantum of imports

Recommendations made by Kothari Commission regarding Salaries of Teachers

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(a) whether the Bihar State Government have approached the Central Government for financial assistance for the implementation of the recommendations of the Kothari Commission in respect of salaries of college, high school and primary teachers in that State; and

(b) if so, the reaction of the Central Government thereto?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF S. NURUL HASAN) (a) and (b) The Government of Bihar has not submitted any such proposal in regard to Kothari Commission recommendations in recent years however in 1968 a request was received from that Government in regard to school teachers, but was not agreed to. As regards University and College teachers, the Central Government provided financial assistance during 1966-71 for implementing the scales of pay recommended by the University Grants Commission in full.